



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 91/16	Admission	397 / 398	Charles Prabhakar & 2 Others. Vs Evangelical Trust Association of South India

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.C. THIRUVENGADAM	ADVOCATE FOR RESPONDENTS 1, 2, 5 & 6.	
2.	MANJUNATH.S 9900579245	ADVOCATE FOR RESPONDENTS 3	

Counsel for petitioner is absent. Counsel for R-1 and 2 is present. Counsel for R-3 is also present. M/s. Thiru and Thiru, Advocates, have filed vakalat for R-5 and R-6. Counsel for R-1 and 2 informed the Tribunal that the CLB has raised objections about the maintainability of this petition and that the petitioner has not complied with the objection regarding maintainability. Respondents can also file their preliminary objection and Tribunal will decide the same.

List it on 31.10.2017.


MEMBER (J)